

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2014

Dated : 27th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh
Counsel for the Respondent(s) : Mr. K.S.Dhingra for R-1**

ORDER

Mr. K.S. Dhingra, the learned counsel for the Central Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 05.06.2014 after serving copy on the other side.

Post the matter on **18.07.2014.**

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**